

\220PART-HEARD
ITEM NO.101

COURT NO.2

SECTION IX

SUPR EME COUR T OF I ND I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.5786 OF 2002

LAXMIDAS MORARJI (D) BY LRS.

Appellant (s)

VERSUS

MISS BEHROSE DARAB MADAN

Respondent(s)

With Civil Appeal No.5787 of 2002

Date: 21/07/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s) Mr. Sumit Goel,Adv.

Mr. Somanadri Goud,Adv.
for M/s. Parekh & Co.,Adv.

For Respondent(s)

Mr. B.L. Wali,Adv.
Mr. Ashok K. Mahajan,Adv.

UPON hearing counsel the Court made the following
ORDER

Place the appeals on Thursday, i.e., 23rd July,
2009.

[Alka Dudeja]
Court Master

[Savita Sainani]
Court Master